

NOTICE

In compliance of Order No.47/RG/Spl./Misc. dated 26.01.2021, the list of admitted Criminal Appeals where accused is in custody has been uploaded on the website of Hon'ble High Court. The party seeking physical hearing of a case from the list of said cases published on the website of Hon'ble High Court, shall move an appropriate application in the DRR Section with details as prescribed in the said order dated 26.01.2021 within a week from publication of the list.

Note:- *For downloading the list [click here](#)*

Sd/-
(Sanjiv Berry)
Registrar General
27.01.2021